

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.59907-942/Bail Power/Gaz/2021 Dated 12.10.2021 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station/ Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, **with effect from 15.11.2021, till further orders :-**

S. No	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Vinay Singhal Addl. Sessions Judge (Electricity Court) (Central)	Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station.	Sh. Lovleen PO-MACT (Central)	Sh. Deepak Dabas Special Judge (NDPS) (Central)
2	Sh. Deepak Dabas Special Judge (NDPS) (Central)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sadar Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAW Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Sh. Vinay Singhal Addl. Sessions Judge (Electricity Court) (Central)	Sh. Lovleen PO-MACT (Central)
3	Sh. Lovleen PO-MACT (Central)	Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District, Wazirabad.	Sh. Deepak Dabas Special Judge (NDPS) (Central)	Sh. Vinay Singhal Addl. Sessions Judge (Electricity Court) (Central)

GIRISH KATHPALIA
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

Dated 2 NOV 2021

1627
No. 67046-67068 /Bail Power/Gaz/2021

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 Sh. Naveen Kashyap, Addl. Sessions Judge (Central) Tis Hazari Courts, Delhi.
- 4 Sh. Sushant Changotra, Addl. Sessions Judge (FTSC) (POCSO) (Central) Tis Hazari Courts, Delhi.
- 5 Sh. Sunil Kumar Sharma, Addl. Sessions Judge (FTSC) (POCSO) (Central) Tis Hazari Courts, Delhi.
- 6 The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
- 7 The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- 8 The Public Prosecutor, Delhi.
- 9 The Reader/ PS to the undersigned.
- 10 The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
- 11 The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
- 12 The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi